

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:3691
ANSWERED ON:13.02.2014
INVESTMENT IN SHARE MARKET BY PSUS
Singh Shri Pashupati Nath

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has formulated any rules/policy for investment of funds in the share market by Public Sector Undertaking (PSUs);
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a): Central Public Sector Enterprises (CPSEs) have not been permitted to invest in the share market directly. However, Government have permitted in August, 2007 Navratna and Miniratna CPSEs to invest 30% of their surplus funds in schemes of the Securities and Exchange Board of India (SEBI) regulated public sector mutual funds.

(b)to (c) : Does not arise.